

Date: Oct 20, 2026

Clarification: EOI-Extension of Timeline

This is with reference to the detailed Invitation for Expressions of Interest ("IEOI") in Form G, published on October 04, 2026, in the Corporate Insolvency Resolution Process of **KM Toll Road Private Limited**.

Pursuant to the approval of the Committee of Creditors (COC) of **KM Toll Road Private Limited**, the last date for submission of Expressions of Interest (EOIs) has been extended from October 19, 2026, to October 26, 2026, upon requests received from interested parties.

For details regarding the revised timelines and other updates, PRAs are requested to contact us at the process-specific email ID: ip.kmtoll@gmail.com.



CA Ashish Saoji

Resolution Professional

In the matter of KM Toll Road Private Limited

IBBI Regn. No.: IBBI/PA-001/IP-P01268/2018-19/12150

Address: 3rd Floor, MG House, RTN Marg Civil Lines Nagpur-440001

Email ID: ip.kmtoll@gmail.com



**KM TOLL ROAD PRIVATE LIMITED
TIMELINES**

Particulars	Original	Revised
Last Date for receipt of expression of interest	19/10/2026	26/10/2026
Date of issue of provisional list of prospective resolution applicants	29/10/2026	05/11/2026
Last date for submission of objections to provisional list	03/11/2026	10/11/2026
Date of issue of final list of prospective resolution applicants	13/11/2026	20/11/2026
Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18/11/2026	25/11/2026
Last date for submission of resolution plans	19/12/2026	26/12/2026



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